

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

8

Original Application No. 355/89.

Mr. R.K. Jain,
37-A Telecommunication
Officer Transit Quarter
Compound, by the side
of Mulund Telephone Exchange,
Mulund (West),
BOMBAY - 400 080.

... Applicant.

V/S

- 1) The Director General,
Department of Telecommunication,
Sanchar Bhavan,
NEW DELHI.
- 2) The Chief Engineer (Electrical),
Department of Telecommunication,
1501, Devika Tower, Nehru Place,
NEW DELHI.
- 3) The Supt. Engineer (Electrical),
Department of Telecommunication,
P.O. Building, Sion,
BOMBAY - 400 022.

... Respondents.

Coram: The Hon'ble Member (A), Shri M.Y. Priolkar.

Tribunal's Order:-

Date: 29.8.1989.

This application is against the transfer order issued by the Chief Engineer Electrical from Department of Telecom to the Department of Posts. It was challenged on the ground that the Chief Engineer's jurisdiction was only in respect of department of telecommunication. I have heard today Mr. V.S. Masurkar on behalf of the respondents and Mr. S.R. Atre, for the applicant. Mr. Atre states that the transfer order has since been cancelled ^{and} ~~from~~ the applicant ^{has been} ~~and be~~ retained ~~from~~ in the same place. In view of these circumstances, Mr. Atre requests ^{permission for} withdrawal of the application. Mr. Masurkar has no objection to this. The application is accordingly disposed of as withdrawn with no order as to costs.


(M.Y. PRIOLKAR)
MEMBER (A).